GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4369
ANSWERED ON:06.09.2012
FUNDING PATTERN OF IWMP
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to change the funding pattern for implementation of Integrated Watershed Management Programme (IWMP) in the country;
- (b) if so, the details thereof;
- (c) whether a huge amount allocated for water conservation schemes remain unutilized by the various States;
- (d) if so, the details thereof; and
- (e) the extent to which the new pattern of funding for IWMP is likely to utilize the full allocation by the States?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

- (a) No Madam.
- (b) Does not arise in view of (a) above.
- (c) & (d) No specific scheme for water conservation is being implemented by the Department of Land Resources. However, the Department of Land Resources, Ministry of Rural Development has been implementing three area development programmes viz. Integrated Wastelands Development Programme (IWDP), Drought Prone Areas Programme (DPAP) and Desert Development Programme (DDP) since 1995-96 on watershed basis. The above three programmes have been integrated into a single modified programme called Integrated Watershed Management Programme (IWMP) w.e.f. 26.02.2009. The major activities undertaken under watershed projects include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development etc. The state-wise details of funds released under IWMP during 2009-10 to 2012-13 (as on 31.7.2012) and the unspent balance as on 31.7.2012 is at Annexure-I.
- (e) No new funding pattern has been introduced for implementation of IWMP in the country. However, the revised operational guidelines for release of central assistance for project funds under IWMP inter alia provide for release of central assistance in lump-sum to State Level Nodal Agency (SLNA) on the basis of annual plan of fund requirement furnished by SLNA.

The funds shall ordinarily be released in two installments every year. The first installment will be equivalent to 60% of the estimated annual fund requirement of SLNA including the unspent balance available with the SLNA as on 1st April of the financial year or fund requirement for six months, whichever is less.

The next installment in the year is to be released after utilisation of 60% of the funds of first installment (including unspent balance) and submission of corresponding physical progress, utilisation certificate, Audited Statement of Accounts for the preceding financial year by the SLNA.